NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 111/397-398/NCLT/AHM/2016 (New) CP No. 79/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Rajiv Nahar & Ors.

V/s.

Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

2. Owais A. Pechkar Advocate For Respondent Odo. 2

ORDER

Learned Advocate Mr. Jatin Seghal present for Original Petitioner. Learned Advocate Mr. Owais Peehkar present for Original Respondent no. 2. None present for Respondents.

For final hearing, list the matter on 21.09.2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 11th day of August, 2017.